

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

STARRED QUESTION NO:216  
ANSWERED ON:12.03.2001  
NATIONAL LABOUR POLICY  
ANANDRAO ADSUL

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government propose to formulate a new National Labour Policy in view of economic liberalisation and globalisation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PART (A)O (C) OF FLOKSABHASTARREDQUESTIONNO.216 ON NATIONAL LABOUF POLICY FOR ANSWER ON 12.03.2001.

(a) to (c): Review and updation of Labour Policy is a continuous process in order to make it in tune with the prevailing situation and emerging needs. The Labour Policy is, to a large extent, governed by various labour law. The Government has been amending these laws from time to time to make them more meaningful and effective. A National Commission on Labour has been set up to suggest rationalization of the existing laws relating to labour in the organized sector and to suggest an umbrella legislation for ensuring a minimum level of protection to the workers in the un-organised sector. A two-year time frame has been given to the National Commission on Labour to submit its recommendations for consideration of the Government.